

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 162/2007
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016**

NAME OF THE COMPANY: M/s. Ajay Batra & Ors. V/s. M/s. BHP Machines Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1)	Deepak Jain Arpan Bajpai Hahima Deepak	Advocates	Respondent No. 21-25	Deepak Jain
2.	Utkarsh Jethi	Advocate	Rebuttal	Utkarsh Jethi
3	Tarun Sharma			
4.	MOHAK BHADANA	Advocate	Resp. 4, 5 & 14	Mohak Bhadana
5.	ATUL BATRA	Self	Respondent 5	Atul Batra

ORDER

Counter Affidavit has been filed by the Id. Counsel appearing for respondents 21 to 25. It appears that court notices have not been issued to the other respondents by the Bench Officer. Let steps be taken. In the meanwhile, rejoinder to the Counter Affidavit filed by the respondents 21 to 25 may be filed by the petitioner, if required.

Contd/-.....

2. To come up on 07.09.2016.

Sd/-
(Ina Malhotra)
Member Judicial
Sd/- (K)
(R Varadharajan)
Member Judicial

At this stage, counsel for the petitioner and Respondents 4, 5 & 14 have appeared and they have been apprised of the order.